

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015

GAON SABHA CHAUBEPUR

Petitioner(s)

VERSUS

CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS.
(with interim relief and office report)

Respondent(s)

Date : 24/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. P.S. Deoghar, Adv.

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1(i) to 1(iv) and 2(i) to 2(iv) have already filed the counter affidavit.

Respondent Nos.3 to 6 have yet to be served. Respondent Nos.7 and 8 since have expired, steps have yet to be taken to substitute their legal representatives. Fresh steps for service by normal mode and to substitute the legal representatives of the deceased respondent Nos.7 and 8 be taken.

List again on 10.2.2016.

(RACHNA GUPTA)
Registrar